

<i>Sl. No.</i>	<i>State</i>	<i>Opening Adjusted 1.4.1990</i>	<i>Overdraft of State as on 1.4.1991</i>
18.	Orissa	93.05	35.93
19.	Punjab	—	—
20.	Rajasthan	8.54	94.73
21.	Sikkim*		
22.	Tamil Nadu	68.52	126.26
23.	Tripura	25.41	11.45
24.	Uttar Pradesh	35.21	160.16
25.	West Bengal	—	—
<b>Total</b>		<b>714.85</b>	<b>1138.71</b>

\* Do not bank with the Reserve Bank of India.

**Withdrawal of Grant-in-aid to Primary Schools by Pune Cantonment Board**

1475. SHRI RAM KAPSE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Pune Cantonment Board has withdrawn its share of the Grant-in-aid to the primary schools within its jurisdiction which are run by the voluntary agencies; and

(b) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). No, Sir. The Pune Cantonment Board has been contributing its share of Grant-in-aid to such schools located within the Cantonment area.

**Prices of NFY, PFY, AND PSF**

1476. SHRI CHHITUBHAI GAMIT: Will the Minister of TEXTILES be pleased to state:

(a) whether the prices of Nylon Filament Yarn, Polyester Filament Yarn and Polyester Staple Fibre have registered a fall in relation to the fair selling prices as worked out by the Bureau of Industrial Costs and Prices;

(b) whether the prices of raw material (both imported and indigenous) used in the production of the said items have undergone any change and if so, the reasons therefor; and

(c) the remedial measures being taken by the Government to ease the situation in the interest of consumers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) While the selling prices of Polyester Staple Fibre and Polyester Filament Yarn are marginally above the Bureau of Industrial Costs normative prices, the selling prices of Nylon Filament Yarn are presently below the normative prices of Bureau

of Industrial Costs and Prices.

(b) The prices of raw materials have increased due to increase in the prices of basic inputs.

(c) Government have been constantly reviewing and monitoring the prices of these fibres/yarns and have periodically convened meetings between Spinners and Weavers with a view to ensure reasonable prices of these fibres/yarns.

#### Export of Pharmaceutical Products to USSR

1477. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of pharmaceutical products to the USSR has been negligible during the last two years;

(b) if so, whether any USSR team visited India to discuss the modalities for this purpose; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No Sir, on the other hand, exports of pharmaceuticals to USSR have increased from Rs. 81.9 crore in 1988 to Rs. 170.6 crore in 1989 and Rs. 358.5 crore in 1990.

(b) and (c). Delegation from USSR have been visiting India from time to time for trade promotion activities.

Length of State Highways converted into National Highways in Uttar Pradesh

1478. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state the total

length of State Highways in Uttar Pradesh converted into National Highways during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): No State Highway was included in the National Highway grid in U.P. during the last three years.

#### Disposal of Confiscated Goods

1479. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the stock of confiscated goods with the Government as on November, 1, 1991;

(b) the procedure adopted for disposal of these goods; and

(c) the period by which the above confiscated goods are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Confiscated goods worth Rs. 166.74 crores approximately were in stock with the Customs Department on 30th September, 1991. The information about the total stock as on 1st November, 1991, is being collected and will be laid on the Table of the House.

(b) Seized/confiscated gold and silver are deposited with the Government of India Mints. Trade goods are sold in public auctions. Consumer goods are sold in bulk to the National Consumers' Co-operative Federation and other Co-operative Societies. Such goods are also offered for sale to military/police/para-military canteens. A small portion of confiscated consumer goods are also sold in retail through Customs retail shops on a first-come-first-serve basis. Priority is given to bulk sales for obtaining quick returns to avoid deterioration of the goods with the